COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 323 OF 2017 & IA NO. 828 OF 2017

Dated: 11th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

The Kerala High Tension and Extra High Tension Appellant(s)

Industrial Electricity Consumers' Association

ersus

Kerala State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Atul Shankar Vinod

Mr. M.P. Vinod

Counsel for the Respondent(s) : Mr. Sriram Parakkat for R-1

Mr. Mukund P. Unny Mr. P.V. Dinesh for R-1

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>15.01.2019.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur)
Chairperson

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